



2026:ABC:8558

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 237 of 2026

Const. Kishan Yadav

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mukul Yadav, Rajesh Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Mukul Yadav, learned counsel for the writ petitioner and Sri Awadhesh Kumar Shukla, learned Standing Counsel for the State.
2. Prayer in the present writ petition is for a direction to the second respondent- Inspector General of Police, Prayagraj Zone, Prayagraj to decide the appeal of the writ petitioner dated 28.06.2023.
3. Learned Standing Counsel has no objection to the same.
4. Considering the submissions so made across the Bar, the writ petition stands **disposed of** directing the Respondent no.2 to decide the appeal preferred by the writ petitioner within a period of two months, if not already decided.

January 13, 2026
N.S.Rathour

(Vikas Budhwar,J.)